October 2014, the Government has already made the price of Diesel market determined, both at retail and refinery gate level, for all consumers.

[3 December, 2014]

(c) and (d) In line with the reductions in prices in the international market during last few months, the Public Sector Oil Marketing Companies (OMCs) have carried out reduction in domestic prices of Petrol, Diesel (after its deregulation effective 19th October, 2014) and Non-Subsidized domestic LPG. On the other hand, the prices of regulated petroleum products namely PDS Kerosene and Subsidized Domestic LPG, continue to be modulated by the Government resulting in under recoveries to OMCs on this account.

Criteria for allocation of petrol pumps

1198. SHRI MD. NADIMUL HAQUE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry has specific criteria for allocating petrol pumps in the country;
 - (b) if so, the details thereof;
- (c) whether Government has allowed opening of petrol pumps by private oil companies;
 - (d) if so, the details thereof along with name of such oil companies; and
 - (e) the State-wise details of number of petrol pumps functioning in current year?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) After dismantling of the Administered Pricing Mechanism (APM) in the petroleum sector with effect from 1.4.2002, the retail outlets (petrol pumps) are set up by the PSU oil marketing companies (OMCs) viz., Indian Oil Corporation Limited, Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited. The public sector oil companies enjoy commercial freedom in the matter of marketing/distribution of petroleum products, through their respective networks of retail outlet dealerships.

(c) and (d) After the Government granted authorization vide Gazette Notification dated 8.03.2002 to new entrants including private sectors for marketing transportation of fuels, various private companies, like M/s Reliance Industries Ltd., M/s Essar Oil Ltd. and M/s Shell India Ltd. had set up Retail Outlets of petrol and diesel in the country for retailing of auto fuels.

(e) Details of State-wise total number of existing Retail Outlets of Public Sector Oil Marketing Companies are provided in the Statement.

Statement
State-wise total number of existing retail outlets as on 1.11.2014

| Sl.No. | State / UT | IOCL | BPCL | HPCL | Total |
|--------|-------------------|------|------|------|-------|
| 1. | Andhra Pradesh | 1123 | 658 | 866 | 2647 |
| 2. | Arunachal Pradesh | 48 | 7 | 0 | 55 |
| 3. | Assam | 502 | 115 | 84 | 701 |
| 4. | Bihar | 1291 | 557 | 437 | 2285 |
| 5. | Chhattisgarh | 450 | 250 | 302 | 1002 |
| 6. | Delhi | 199 | 107 | 97 | 403 |
| 7. | Goa | 28 | 46 | 36 | 110 |
| 8. | Gujarat | 1189 | 645 | 669 | 2503 |
| 9. | Haryana | 1286 | 366 | 637 | 2289 |
| 10. | Himachal Pradesh | 203 | 59 | 99 | 361 |
| 11. | Jammu and Kashmir | 219 | 128 | 129 | 476 |
| 12. | Jharkhand | 477 | 296 | 231 | 1004 |
| 13. | Karnataka | 1769 | 895 | 850 | 3514 |
| 14. | Kerala | 845 | 440 | 558 | 1843 |
| 15. | Madhya Pradesh | 1205 | 819 | 727 | 2751 |
| 16. | Maharashtra | 1769 | 1546 | 1463 | 4778 |
| 17. | Manipur | 70 | 9 | 0 | 79 |
| 18. | Meghalaya | 113 | 32 | 22 | 167 |
| 19. | Mizoram | 27 | 1 | 3 | 31 |
| 20. | Nagaland | 47 | 6 | 3 | 56 |
| 21. | Odisha | 700 | 381 | 289 | 1370 |
| 22. | Punjab | 1670 | 592 | 860 | 3122 |
| 23. | Rajasthan | 1488 | 741 | 931 | 3160 |
| 24. | Sikkim | 15 | 21 | 7 | 43 |
| 25. | Tamil Nadu | 2000 | 1254 | 1143 | 4397 |
| | | | | | |

| Sl.No. | State / UT | IOCL | BPCL | HPCL | Total |
|--------|--------------------------|-------|-------|-------|-------|
| 26. | Telangana | 851 | 498 | 583 | 1932 |
| 27. | Tripura | 60 | 1 | 0 | 61 |
| 28. | Uttar Pradesh | 3234 | 1227 | 1296 | 5757 |
| 29. | Uttarakhand | 230 | 102 | 153 | 485 |
| 30. | West Bengal | 1134 | 523 | 466 | 2123 |
| | Union Territories | | | | 0 |
| 1. | A and N Islands | 9 | 0 | 0 | 9 |
| 2. | Chandigarh | 20 | 10 | 11 | 41 |
| 3. | Dadra and N Haveli | 9 | 7 | 10 | 26 |
| 4. | Daman and Diu | 11 | 4 | 10 | 25 |
| 5. | Lakshadweep | 0 | 0 | 0 | 0 |
| 6. | Puducherry | 79 | 31 | 39 | 149 |
| | Total | 24370 | 12374 | 13011 | 49755 |

Non-recovery of losses of KG D6 Basin

1199. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government is not in favour of recovering 237 crores from Reliance India Ltd. due to which it had not achieved estimated targets of KG D6 Basin;
 - (b) if so, the details thereof;
- (c) whether Government has evolved the cause of loss and initiated any strict action on the erring officials; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) No, Sir. This Ministry vide its letters dated 2.05.2012, 10.09.2013, 14.11.2013 and 10.07.2014, had disallowed development cost based on the cumulative shortfall in production of gas vis-a-vis production estimates under the approved AIDP (Addendum to Initial Development Plan) for corresponding years incurred by the Contractor. The total disallowed development costs as on 31st March, 2014 amounts to US \$ 2.376 billion. As a result of above